

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.08.2022 (FRIDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 01 of 2022	Amar Nath Chatterji Vs. Subhendu Kr. Paul & Ors.	Parag Chaturvedi	Rajib Ghosh Subhendu Kr. Paul Jishnu Chaudhury Aritra Basu-R1

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 541 of 2021	Santosh Ramesh Patange Vs. Rajiv Chakraborty & Anr.	Subrata Das	Fatema Kachiwalla Anjali Anchayil-R1
3.	Comp. App. (AT) (Ins) No. 793 of 2021	Ateev Vrajlal Gala Vs. Bhanu Navin Nisar & anr.	Vaibhav Mahajan	Bhanu Navin Nisar Prachi Wazalwar-R1
4.	Comp. App. (AT) No. 68 of 2020	Trinity Leisure Pvt. Ltd. Vs. Registrar of Companies, Mumbai, Maharashtra	Shikhil Suri	
5.	Comp. App. (AT) No. 105 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors. With	Sandeep Bajaj	Vaibhav Sharma Devansh
6.	Comp. App. (AT) No. 107 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Amit Arora & Ors. With	Sandeep Bajaj	Vaibhav Sharma Devansh
7.	Comp. App. (AT) No. 142 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Food Services Pvt. Ltd. & Ors. With	Sandeep Bajaj	Vaibhav Sharma-R1 Munisha Gandhi-R2, R3 & R4 Amit Arora-R8

8.	Comp. App. (AT) No. 143 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors.	Sandeep Bajaj	Vaibhav Sharma-R1 Munisha Gandhi Selina Chalana-R5, R9 & R10
9.	Comp. App. (AT) No. 21 of 2022	Tushar kanti Roy & Ors. Vs. Mrs. Shuili Roy & Ors.	Atul Krishna	Indranil Ghosh Palzer Moktan-R1- R3, R7 & R8
10.	Comp. App. (AT) No. 40 of 2022	Jagjit Singh Suri Vs. Registrar of Companies, Delhi & Haryana & Anr.	Anjali Sharma	
11.	Comp. App. (AT) No. 103 of 2022	Apricus Hills Pvt. Ltd. & Ors. Vs. Amit Yadav & Ors.	Ankur Bansal	P. Piysuh Abhimanyu Singh Sukhpreet Maan-R1 & R2

For Hearing

12.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Aastha Mehta-R1 & R2
13.	Comp. App. (AT) No. 103 of 2021	Shridhar Vasudeo Bedekar & Ors. Vs. V P Bedekar & Sons Pvt. Ltd. & Ors.	Anubhav Goel	Anubhav Goel Avinash R Khanolkarm Sarrah Khambati Sameer Pandit
14.	Comp. App. (AT) No. 16 of 2022	TCR Trading Private Limited & Ors. Vs. -----	Rishabh Jain	

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar